

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 282 OF 2016 &  
IA NO. 580 OF 2016**

**Dated: 01<sup>st</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Lord Chloro Alkali Ltd.**

**...Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Anand K. Ganesan  
Ms. Apoorve Karol  
Mr. Vaibhav Tyagi

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhayay  
Ms. Himanshi Andley for R.1  
  
Mr. M. G. Ramachandran  
Ms. Poorva Saigal for R.2 to 4

**ORDER**

List the matter for hearing on **20.02.2017 at 2.30 p.m.** Tag to Appeal  
No. 314 of 2016.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*